

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 119**  
**Appeal No. 415/252/ND/2020**

**IN THE MATTER OF:**

Bharat Jatropa Garden Estates Private Limited Vs Vs. ROC	...	Applicant   Respondent
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**Order under Section 252.**

**Order delivered on 09.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)  
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the ROC : Ms. Sweety Kumar Khatter, AROC

**ORDER**

None appears for the appellant. As per the order dated 21.01.2021, none had appeared on that day and no additional documents are filed till date.

Last chance is given to Learned Counsel for the appellant to comply the order dated 11.12.2020.

List on 07.05.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH